

C. A. T. Bench, JAIPUR

Date of Order

Orders

12-5-94

None present on behalf of  
the both parties

The Hon'ble Bench  
Comprising of Hon'ble V.C.  
and Hon'ble Mr. P. P. Sri-  
vastava, Member (A) not  
formed today be listed before  
that Bench on 18-5-94.


REGISTRAR

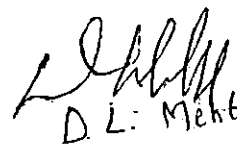
Central Administrative Tribunal  
Jaipur Bench; JAIPUR.

18-5-94

Mr. U. D. Sharma - Counsel for the applicant  
Mr. K. L. Thawani - Counsel for the respondents

The OA is disposed of by a separate  
order, which has been pronounced in the  
open court.

  
(P. P. Srivastava)  
Member (A)

  
(D. L. Mehta)  
Vice-Chairman